



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 2

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

30	WA/219/2024 FIXED	DEFODIL DAS AND 3 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 9 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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30)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/3894/2024 FIXED	KAMAL UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
	WITH			
40	WP(C)/3905/2024	BAKTAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
	WITH			
41	WP(C)/3908/2024	JUNAID AHMED LASKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
42	WP(C)/3975/2024 FIXED	M/S APURBA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. B. KUMAR	GA, ASSAM
43	WP(C)/4007/2024 B/O	M/A AMAN SECURITY SOLUTIONS Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	GA, ASSAM
44	WP(C)/4034/2024 B/O	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	GA, ASSAM SC, PWD

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
65	WP(C)/4025/2024 B/O	BIKASH CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS A DEVI MR. H BURAGOHAJ MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM SC, AGRI. DEPARTMENT
66	WP(C)/4033/2024 B/O	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4020/2024 B/O	NAZRUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, GHC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./2361/2024 B/O	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
51	Bail Appln./2370/2024 B/O	DIL MAMUD @ DIL MOHAMMAD Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
52	Bail Appln./2372/2024 B/O	JAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
53	Bail Appln./2381/2024 B/O	ANAR HUSSAIN @ MD. ANAR HUSSAIN Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./2282/2024 (CONNECTED WITH ITEM NO. 41 IN THE DAILY CAUSE LIST), FIXED	MOFIZUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
ORDERS				
55	Crl.A./311/2013 WITH LCR 4 FILES, FIXED	NAMAL DAS Versus THE STATE OF ASSAM AND ANR.	MR.R P KAKOTI MR. K MUNIR MR.A K DUTTA MR. P K MUNIR MR.B PURKAYASTHA	PP, ASSAM
56	Crl.A./210/2024 WITH OFFICE NOTE, FIXED	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
	WITH I.A.(Crl.)/619/2024 in Crl.A./210/2024	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM

57 [I.A.\(Cri.\)/722/2024](#)
FIXED
in AB/2042/2024
WITH
[AB/2042/2024](#)

SAMSUL MUNSHI AND ORS
Versus
THE STATE OF ASSAM

HARI PRASAD GUWALA PP, ASSAM

SAMSUL MUNSHI AND 7 ORS
Versus
THE STATE OF ASSAM

MR H P GUWALA
MR. A BORO PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
49	RSA/214/2023 (AT 10:30 AM)	ROHIZUDDIN MONDAL AND 6 ORS Versus REJUWAN AHMED AND ORS.	MS C MEDHI MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	
	WITH I.A.(Civil)/3633/2023 in RSA/214/2023	ROHIZUDDIN MONDAL AND 6 ORS Versus REJUWAN AHMED AND ORS.	MS C MEDHI MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	
50	AB/1659/2024 (AT 10:30 AM)	UMESH BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL (R2) PP, ASSAM
51	Bail Appln./1900/2024 (AT 10:30 AM)	SOURAV GOENKA @ AGARWAL Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
MOTION				
52	CRP(IO)/291/2024 B/O	MD. ABU SAYED Versus MD. RAMIJUDDIN AND 7 ORS	MR M RAHMAN MS A HUSSAIN S AHMED	
ADMISSION				
53	Tr.P.(C)./4/2017 FIXED	SMT. RINKU DAS MAJUMDAR Versus BIKRAM MAJUMDAR	MR.A K GUPTA MR.R S MISHRA	

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21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024
27)	MS. D GHOSH	09-08-2024	To	09-08-2024
28)	MR H GUPTA	09-08-2024	To	09-08-2024
29)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
30)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/3841/2024 FIXED	NIRANJAN HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BOIRAGI MR. D GOGOI	SC, AG SC, N C HILLS SC, FINANCE
	WITH I.A.(Civil)/2385/2024 in WP(C)/3841/2024	NIRANJAN HOJAI Versus THE STATE OF ASSAM AND 5 ORS	MR. S BOIRAGI MR. D GOGOI MR. D GOGOI	SC, AG SC, FINANCE SC, N C HILLS
ADMISSION				
48	WP(C)/8426/2022 BY SLIP, AT 2:00 PM	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024

18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
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22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024
27)	MS. D GHOSH	09-08-2024	To	09-08-2024
28)	MR H GUPTA	09-08-2024	To	09-08-2024
29)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
30)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
51	Bail Appln./1605/2024	DEBAJIT SAHA AND ANR. Versus UNION OF INIDA	MR. M BISWAS MS. A K CHOPHI J SINGPHO S K DAS	SC, NCB
BAIL HEARING (BA)				
52	Bail Appln./2058/2024 WITH OFFICE NOTE, FIXED	HAMIDUL MONDAL @ HAMIDUL MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. N MAHAJAN, (AMICUS CURIAE) PP, ASSAM
53	Bail Appln./2142/2024 FIXED	RAFIQUL ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
BAIL HEARING				
54	AB/2949/2023 FIXED	DEEJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
55	AB/1691/2024 WITH OFFICE NOTE, FIXED	MAMUD ALI Versus THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN MS A GAYARI C M DEKA	MR. J AHMED (R-2) MS A HUSSAIN (R-2) R BEGUM (R-2) MR N ZAMAN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
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29)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
30)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

55	AB/1969/2024 WITH OFFICE NOTE, FIXED	MAHIBUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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30)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC.APEAL AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
52	WP(C)/3559/2022 AT 10:30 AM	TRISHNA BORGOHAIN CHETIA Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE
ADMISSION				
53	WP(C)/6858/2017 WITH OFFICE NOTE,B/O	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	MR. P J PHUKAN(R-3) B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
ORDERS				
54	Cont.Cas(C)/312/2024 FIXED	PRASANTA DAS Versus DR M S LAKSHMI PRIYA, IAS	MR. A M S MAZUMDER	
55	Cont.Cas(C)/313/2024 FIXED	DINESH KUMAR SINGH Versus M S MANIVANNAM IAS AND ANR	MR. R K TALUKDAR MS TINLUNG	
56	Cont.Cas(C)/315/2024 FIXED	TAPAN KUMAR DEB Versus SYEDAIN ABBASI AND 3 ORS.	DR G J SHARMA MR S NATH	
57	I.A.(Civil)/2382/2024 WITH OFFICE NOTE, B/O in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA AND 50 ORS Versus UNION OF INDIA AND 4 ORS.	G. GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI G. GOSWAMI (P- 2,6,10,12,13,15, 20,22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, SSA SC, EDU
	WITH I.A.(Civil)/389/2020 in WP(C)/8824/2018	THE STATE OF ASSAM AND ANR Versus MOHINI MOHAN GOGOI AND ANR	MR. S BHATTACHARYYA MR. S P BHATTACHARJEE	MR. P K GOSWAMI MR. R MAZUMDAR

	<p>WITH I.A.(Civil)/1403/2020 in WP(C)/8824/2018</p>	<p>MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.</p>	<p>MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH</p>	<p>ASSTT.S.G.I. SC, EDU SC, SSA</p>
	<p>WITH I.A.(Civil)/233/2024 in WP(C)/8824/2018</p>	<p>SHRI BRAJA BALLAV DUTTA Versus UNION OF INDIA AND 4 ORS</p>	<p>G. GOSWAMI (P- 2,6,10,12,13,15,20, 22,24,25,28- 30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH ASSTT.S.G.I. MS L BARUAH</p>	<p>SC, EDU SC, SSA</p>
	<p>WITH I.A.(Civil)/417/2024 in WP(C)/8824/2018</p>	<p>MRS. KARABI BURAGOHAIN AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS</p>	<p>SC, ELEM. EDU MRS L BORUAH SC, SSA</p>	<p>DY.S.G.I.</p>
58	<p>WITH WP(C)/1879/2019</p>	<p>BHUBAN CH. DEKA AND 367 ORS. Versus THE UNION OF INDIA AND 6 ORS</p>	<p>MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA</p>	<p>MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU</p>
59	<p>WITH WP(C)/4246/2019</p>	<p>GIRIDHAR SARMA AND 24 ORS. Versus THE STATE OF ASSAM AND 10 ORS.</p>	<p>MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI</p>	<p>SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE</p>
60	<p>WITH WP(C)/4914/2019</p>	<p>ACHYUTA NANDA MEDHI AND 55 ORS. Versus THE UNION OF INDIA AND 3 ORS.</p>	<p>MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
61	<p>WITH WP(C)/5489/2019</p>	<p>KANAN DEVI AND 35 ORS. Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ</p>	<p>SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM</p>
62	<p>WITH WP(C)/5502/2019</p>	<p>LOVELY DUTTA AND 271 ORS. Versus THE UNION OF INDIA AND 6 ORS</p>	<p>MR D GOGOI MR. S BORTHAKUR</p>	<p>SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA</p>
63	<p>WITH WP(C)/5522/2019</p>	<p>ZAKIR HUSSAIN AND 196 ORS. Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP</p>	<p>MR. S C KEYAL, C.G.C. (R1- R3) ASSTT.S.G.I. SC, EDU SC, SSA</p>
64	<p>WITH WP(C)/5824/2019</p>	<p>JADUMONI BORAH AND 52 ORS. Versus THE UNION OF INDIA AND 3 ORS.</p>	<p>MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG</p>	<p>SC, ELEM. EDU ASSTT.S.G.I. SC, SSA</p>
65	<p>WITH WP(C)/5973/2019</p>	<p>MANIK DEB NATH AND 53 ORS. Versus THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI</p>	<p>SC, ELEM. EDU SC, N C T E SC, BTC SC, FINANCE</p>
66	<p>WITH WP(C)/6163/2019</p>	<p>GOUR CH. BARMAN AND 57 ORS. Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA</p>	<p>SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA</p>
67	<p>WITH WP(C)/6710/2019</p>	<p>MOHAN PATOWARY AND 91 ORS. Versus UNION OF INDIA AND 5 ORS.</p>	<p>MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI</p>	<p>SC, ELEM. EDU SC, SSA</p>

68	WITH WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/248/2024 in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU
69	WITH WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/246/2024 in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU GA, ASSAM SC, SSA
70	WITH WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/1402/2020 in WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/401/2024 in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. Versus THE UNION OF INDIA AND ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/420/2024 in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
71	WITH WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/367/2020 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/271/2024 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU DY.S.G.I. SC, SSA
72	WITH WP(C)/7586/2019	SURENDRA DAS AND 129 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
73	WITH WP(C)/7631/2019	ALAKESH DEKA AND 36 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
74	WITH WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/441/2020 in WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
75	WITH WP(C)/8169/2019	MANASH PRATIM HANDIQUE AND 220 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

76	WITH WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.
77	WITH WP(C)/8923/2019	NAMITA TALUKDAR AND Versus UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA	SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM
78	WITH WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/364/2020 in WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
79	WITH WP(C)/1414/2020	PABITRA BORO AND 97 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU SC, BTC SC, SSA
80	WITH WP(C)/1800/2020	MONALISHA PHUKAN AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
81	WITH WP(C)/8112/2022	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA
82	WITH WP(C)/3184/2023	JAGADISH KALITA AND 55 ORS Versus THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU DY.S.G.I. SC, SSA
83	WITH WP(C)/439/2024	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSA
84	WP(C)/3095/2024 FIXED	BIREN KHANIKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. K KALITA MS. P KHOUND MR. LENTSO	SC, P AND R.D. SC, P AND R.D. GA, ASSAM MS. R B BORA (AS LEGAL- AID-COUNSEL FOR R- 8,9,10) SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 09/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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30)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
69	WP(C)/3093/2024 B/O	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM SC, SEC. EDU.
70	WP(C)/4017/2024 B/O	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
71	WP(C)/4018/2024 B/O	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
72	WP(C)/4019/2024 B/O	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
73	WP(C)/4021/2024 B/O	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
74	WP(C)/4022/2024 B/O	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
75	WP(C)/4023/2024 WITH OFFICE NOTE, B/O	AJOY DUTTA Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INCOME TAX
76	WP(C)/4024/2024 B/O	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
77	WP(C)/4031/2024 B/O	SADOU AXOM PRATHMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSAM
ADMISSION				
78	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU

79	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
80	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)

ORDERS

81	WP(C)/5359/2023 B/O	SMTI SEEMA MAZUMDAR SAIKIA @ SIMA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MR. B KHATONIAR	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, TREASURY SC, PNB
82	WP(C)/181/2024 B/O	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,6) MR. N K MURRY (R-4,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,6) MR. R. KARIM (R-7) SC, BTC

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[For Friday,9th August 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2013/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
BAIL HEARING				
2	AB/1867/2024 FIXED	ZAHER ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

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